COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 140 OF 2015 & IA NO. 263 OF 2016

Dated: 30th October, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of:			
Jaipur Metro Rail Corpn. Ltd.			 Appellant(s)
Vs. Rajasthan Electricity Regulatory Commission & Ors.			 Respondent(s)
Counsel for the Appellant(s)	:	Mr. Hemant Singh	
Counsel for the Respondent(s)	:	Mr. R. K. Mehta Ms. Himanshi Andley for R-1	

<u>ORDER</u>

As agreed by learned counsel for the parties, list the matter for hearing

on <u>08.01.2018.</u>

(I. J. Kapoor) Technical Member (Justice Ranjana P. Desai) Chairperson

ts/ss